

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 157 of 2016 (SZ)

Applicant(s)
Marvel River View County
Owner's Welfare Association,
Rep. by its Secretary,

Vs.

Respondent(s)
The Chairman,
Airport Authority of India,
New Delhi and 7 others.

Legal Practitioners for Applicant(s)
Mr. A. Krishnamurthy
Party in person

Legal practitioners for respondent(s)
Mr. S. Venkatesan for R1 & R6
Mrs. Me. Sarashwathy for R4 & R5
M/s. M.K.Subramanian, P.Velmani
and E. Manoharan for R2, R3 & R7.
Mrs .H. Yasmeen Ali for R.8

Note of the Registry	Orders of the Tribunal
Order No. 5	<p>Date: 4th October, 2017</p> <p>The applicant who appears in person and the learned counsel appearing for the respondents are present.</p> <p>The application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 17.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>